Annexure- 7

Name of the corporate debtor: UM Green Lighting Private Limited; Date of commencement of CIRP: 13-12-2021; List of creditors as on 30-10-2022

List of Operational Creditors (Government Dues)

(Amount in Rs.)

Sl.	Details of Claimant		Details of Claim received		Details of claim admitted			Amou	Amount	Amount of	Amount	Remarks, if	
No.	Department	Governme	Date of	Amount	Amount of	Nature of claim	Whether	% of	nt of	of any	claim under	of claim	any
		nt	receipt	claimed	claim		related	voting	contin	mutual	verification	not	
					admitted		party?	share	gent	dues, that		admitted	
					(Provisionally)			in	claim	may be			
								CoC, if		set off			
								applic					
								able					
1	Department	State Govt	20.01.2022	Rs. 29,70,724/-	Rs. 29,70,724/-	GST Orders	NA	NA			Rs. 29,70,724/-		Claim has been
	of Trade &	of NCT of				(Ref. ID(In GST)							provisionally
	Taxes,	Delhi, New				ZD071221020070D							admitted, subject to verification
	Ward-106	Delhi-				Dt. Of Issue:							from the books
		110002				30.12.2021							of accounts as
						ZD071221020096Z							the same are yet
						Dt. Of Issue:							to be provided
						30.12.2021							by the corporate
						(details received							debtor
						on 20.01.2022)							